

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/03/KOB/2024
SECTION	SEC. 55 C/ACT R/W RULE 69 NCLT
NAME OF PARTIES	M/S SARAF TRADING CORPORATION PPRIVATE LIMITED V/S REGISTRAR OF COMPANIES & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

4th JULY 2024

ORDER

CP(C/ACT)/03/KOB/2024

None appears on behalf of the Applicant. Learned ARoC, Ms. Bindu Vergis is present through virtual mode.

Matter renotified to **18.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**